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GOVERNMENT OF TAMIL NADU  
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# TAMIL NADU GOVERNMENT GAZETTE

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Karthigai 6, Vikari, Thiruvalluvar Aandu-2050

## Part II—Section 2

**Notifications or Orders of interest to a Section of the public  
issued by Secretariat Departments.**

### NOTIFICATIONS BY GOVERNMENT

#### FINANCE DEPARTMENT

NOTIFICATION UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998  
(TAMIL NADU ACT 43 OF 1998).

*[G.O. Ms. No. 369, Finance (Salaries), 22nd November 2019, Karthigai 6,  
Vikari, Thiruvalluvar Aandu-2050.]*

**No. II(2)/FIN/927(c)/2019.**

In exercise of the powers conferred by clause (bb) of section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby declares to engage M/s.CRISIL Limited as rating agency for carrying out the rating exercise so as to enable Tamil Nadu Generation and Distribution Corporation Limited to acquire good professional service to fetch adequate subscriptions by potential investors in the bonds at a competitive interest rate.

S. KRISHNAN,  
*Principal Secretary to Government.*

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